## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1707
ANSWERED ON:16.08.2013
EVASION OF EXCISE DUTY
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## Will the Minister of FINANCE be pleased to state:

- (a) whether any case for evasion of Central Excise Duty has been registered against companies;
- (b) if so, the details in this regard for each of the last three years and the current year, company-wise including steel manufacturing companies;
- (c) whether the Government has made any investigation in this regard and if so, the status of each such case;
- (d) the details of loss incurred to the ex-chequer due to evasion of such duty; and
- (e) the details of steps taken by the Government to recover such duty along with the details of action taken to check recurrence of such incidents future?"

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J. D. SEELAM)

(a) to (e): The information is being collected and will be placed on the table of the house shortly.